

be running a Government of 'Free Tripura' from Singhbhum in Chittagong hill tracts in Bangladesh.

The recent killing and loot on March 11 is an upshot of a diabolical plan hatched by the TNV with patronage from Bangladesh. At least 10 battalions of the BSF are required to guard the State's 900 - kilometre international border with Bangladesh. Tripura has only five battalions now. The State Government has been urging upon the Centre to rush additional para-military Forces and also to seal the international border between Bangladesh and the State of Tripura.

Sir, in conclusion, I would urge upon the Prime Minister and the Government that while he meets Mr. Laldenga during this week or the next week, he should refer this matter to Mr. Laldenga and ask him to sever all connections, if there are any, with the TNV. I would also request the Government to take up this matter with the Government of Bangladesh so that the TNV cannot enjoy the patronage of that Government as it has been enjoying during the last few years.

Thank you.

REFERENCE TO DELAY IN THE CLEARANCE OF TELUGU GANGA PROJECT BY THE CENTRE

SHRI THANGABAALU (Tamil Nadu) : Mr. Chairman, Sir, I rise to draw the attention of the Government to the following matter of very urgent public importance. Mr. Chairman, Sir, on the 17th of this month, while presenting the Tamil Nadu Budget, the Tamil Nadu Finance Minister, Mr. Nedunchezian, stated in the Tamil Nadu Legislative Assembly that the Central Government is delaying the Krishna Water Supply Scheme which will provide water to Madras city.

Sir, you will be well aware of the situation in which our hon. Prime Minister, Shrimati Indira Gandhi,

while addressing a huge mammoth rally in Madras in 1976, announced this project. Afterwards, when our former leader, Shrimati Indira Gandhi inaugurated the project at Madras in the presence of three Chief Ministers of Tamil Nadu, Karnataka and Andhra Pradesh, she had specifically mentioned that this project of Krishna waters would certainly develop inter-State cooperation. Now Sir, for the past two years, the Central Government is not clearing the project and because of this the Madras city people are facing a lot of crisis. You know, Sir, when you were the Defence Minister, you brought water from Krishna by rail. The people of Madras city should not be affected in future because of this undue delay of this project.

Also, Sir, there is an apprehension as expressed by the State Finance Minister that Andhra Pradesh would not increase its allocation for the project as per the ratio. Without sharing the cost, the Scheme would not make any further headway within the time span purely with the contribution from Tamil Nadu. I am urging the Government, through you, Sir, and particularly the Prime Minister that the scheme must be given early clearance. Also, I request the Government to give direction to the State Government of Andhra Pradesh to act according to the Accord reached between the States of Tamil Nadu and Andhra Pradesh which will facilitate the Madras people to have the water early. Thank you, Sir.

REFERENCE TO NEED FOR NATIONALISATION OF PEERLESS GENERAL FINANCE AND INVESTMENT COMPANY

MR. CHAIRMAN: I understand that the matter is *sub judice*. I allow you to speak on your proposition that it should be nationalised. You should not go into the merits of the case. It is just an advice to you.